

Diversification of Jurisdiction of Supreme Court and High Courts

1422. SHRI BRAJAMOHAN MOHANTY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether any proposal is being worked out for diversification of jurisdiction of the Supreme Court and the High Courts to assure speedy justice and quick disposal of cases ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : Presumably, the Hon'ble Member has in mind the establishment of Tribunals for dealing with specialised types of cases. The Government have decided in principle to establish Administrative Tribunals for dealing with service matters of employees ; the States have been consulted and the matter is engaging the attention of the Government in the Department of Personnel and Administrative Reforms in the Ministry of Home Affairs.

A Customs, Excise and Gold (Control) Appellate Tribunal has already been constituted.

Details of Employees in Occupation of Government Accommodation Owning Houses

1423. DR. A.U. AZMI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) how many public servants in his Ministry and its attached and subordinate offices located in Delhi/New Delhi eligible for general poor accommodation were sanctioned house building advance and have completed the houses ;

(b) how many of them were in allotment of Government accommodation and how many of them have shifted to their own houses and whether they have vacated the Government accommodation allotted to them or they have sublet the same ; and

(c) details of action taken against those found violating the allotment of Government accommodation rules ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GHULAM NABI AZAD) : (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

मध्य प्रदेश में तेल और गैस की खोज और ड्रिलिंग

1424. श्री फूल चन्द वर्मा : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में तेल और गैस की खोज और ड्रिलिंग के लिए उठाए गए कदमों का ब्यौरा क्या है ;

(ख) किन क्षेत्रों में तेल और गैस उपलब्ध होने का पता चला है ; और

(ग) उनका ब्यौरा क्या है ?

ऊर्जा मंत्रालय के पेट्रोलियम विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) : (क) मध्य प्रदेश में तेल एवं प्राकृतिक गैस आयोग ने अब तक 17500 वर्ग किलो मीटर क्षेत्र का टोह तथा अर्ध-विस्तृत सर्वेक्षणों द्वारा मानचित्रण किया है। आगे का विस्तृत सर्वेक्षण कार्य किया जा रहा है।

(ख) और (ग) इस समय उन स्थानों के नाम बताना सम्भव नहीं है जहां तेल तथा गैस प्राप्त होने की आशा है।

Opening of Public Call Offices and Telephone Exchanges in Rajasthan

1425. SHRI RAM KUMAR MEENA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Public Call Offices and Telephone Exchanges functioning at present in Rajasthan ;

(b) whether Government propose to open

new telephone exchanges and public call offices in Rajasthan during the year 1984 and 1985 ;

(c) the names of such places which have been selected for the purpose ; and

(d) the funds allocated for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Seven hundred and seventy two Long Distance Public Call Offices and Four hundred and eighty six Telephone Exchanges are functioning at present in Rajasthan.

(b) Yes, Sir.

(c) The names of villages where Long Distance Public Call Offices and Exchanges are proposed to be provided for 84-85 are yet to be finalised.

(d) A lump sum grant is placed at the disposal of the respective Circles, which includes all such works. A sum of Rs. Two crores for Long Distance Public Call Offices and Rs. One crore for Telephone Exchanges has been allocated for the year 1984-85.

Survey to Provide Better Distribution and Timely Availability of Petroleum Products in Tribal Areas

1426. SHRI GIRIDHAR GOMANGO : Will the Minister of ENERGY be pleased to state :

(a) whether his Ministry has undertaken a survey to provide better distribution and timely availability of essential petroleum products in tribal areas of the country ;

(b) if so, the contents of the survey report therefor ; and

(c) if not, whether there is any proposal with his Ministry to undertake such a survey in tribal, backward and hilly areas to know the problems in detail to chalk-out the schemes and programmes ?

THE MINISTER OF STATE IN THE

DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) to (c). With a view to provide essential petroleum products particularly kerosene in the tribal and hilly areas of the country, the oil companies have already been directed to open Taluka Kerosene Depots (TKD) at places to be identified by the concerned State Governments. A number of locations in the hilly and remote areas in the States of J and K, UP, Rajasthan, Madhya Pradesh, Maharashtra, Gujarat, Himachal Pradesh and Orissa have since been identified and action is being taken for setting up of such depots.

Research on Job Exposure Limits for Chemicals in Common Use

1427. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether I.L.O. has called for research on job exposure limits for 60,000 chemicals in common use, and if so, action taken/proposed to be taken ;

(b) whether Government have information and data on some of the above 60,000 common chemicals and if so, full details thereof ;

(c) whether Government have listed these chemicals in different categories depending on their occupational danger, and if so, results thereof ; and

(d) whether Government will introduce compulsory health risk Insurance for the purpose and if so, details thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) to (d). At the 224th Session of the ILO Governing Body (November 15-18, 1983) a report of the meeting of the Experts on Policies for the establishment of occupational exposure limits to chemical substances in the working environments was considered. While the Governing Body took note of the report, Government has not received the recommendations of the Director General, ILO on this.